

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-507

IB-1705/ND/2019

New IA6062/2023, IA-5259/2023

IN THE MATTER OF:

M/s. Agarwal Polysacks Limited.

....Applicant

Vs.

M/s. K. K. Agro Foods And Storage Limited

.....Respondent

SECTION

U/s 7 of IBC

Order delivered on 10.11.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Manish Paliwal

For the Respondent :

ORDER

New IA6062/2023:-

Ld. Counsel for the Financial Creditor and Ld. Counsel for the Corporate Debtor are present. On the request of both the Counsels, list this matter on **20.11.2023.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)